

*By e-mail*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/1996/4711 /A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Smti. Malasri Nandi  
Member, MACT,  
Sonitpur, Tezpur.

Dated Guwahati the 10<sup>th</sup> August, 2018.

Sub: **Casual Leave along with Station Leave permission.**

Ref:- Your letter No. MACT(S) 1020, dtd. 06.08.2018


Madam,

With reference to the above, I am directed to inform you that, your prayer for withdrawal of Casual Leave for 3 (three) days on 13.08.2018, 14.08.2018 and 16.08.2018 along with Station Leave permission, has been accepted.

Further, your prayer for granting of Casual Leave for 2(two) days on 23.08.2018 and 24.08.2018 along with Station Leave permission from the evening of 21.08.2018 till the morning of 27.08.2018 has been granted/~~rejected~~.

The senior most Addl. District and Sessions Judge, Sonitpur, Tezpur, will remain in-charge of Motor Accident Claims Tribunal, Sonitpur, Tezpur, during your absence.

Yours faithfully,

 10.8.18

**JT. REGISTRAR (VIGILANCE)**

